

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.4121
TO BE ANSWERED ON 10.08.2016**

KASHMIR ISSUE

**4121. SHRIMATI SUPRIYA SULE:
 SHRI SATAV RAJEEV:
 SHRI DHANANJAY MAHADIK:
 SHRIMATI KOTHAPALLI GEETHA:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan has raised Kashmir issue and human rights violation in the Kashmir valley with top UN officials;**
- (b) if so, the details thereof; and**
- (c) the reaction of the Government thereto?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (c) In the wake of the death of Hizbul Mujahideen Commander Burhan Wani in an encounter on July 8, 2016, senior functionaries of Government of Pakistan apparently addressed letters to United Nations (UN) Secretary-General, the President of the UN Security Council in New York and the UN High Commissioner for Human Rights in Geneva urging the international community to address the alleged human rights violations during protests in Jammu and Kashmir since July 8.

Government has completely and unequivocally rejected in entirety all such actions and statements by Pakistan. It has asked Pakistan to stop interfering in India's internal affairs and attempting to destabilize the situation in South Asia through support to terrorism and other subversive acts.
